

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 9**  
**(IB)-40(PB)/2017**

**IN THE MATTER OF:**

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

**Under Section 10 of IBC, in liq.**

**Order delivered on 10.12.2018**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the petitioner: Mr. Shashi Kant Nemani, Liquidator,  
Ms. Priyanka Swami, Adv.

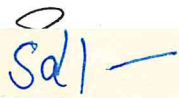
For the Respondent(s): -

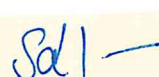
**ORDER**

**CA-1281(PB)/2018**

Ld. Counsel for the applicant seeks time to amend the memo of parties and make all the party respondent in this application against whom the directions are sought.

For further consideration on 12.12.2018.

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

  
**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

10.12.2018  
Ritu Sharma